Public Announcement under Regulation 15(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for Acquisition of 1,04,000 (One lakh Four Thousand Only) fully paid up Equity Shares from Shareholders of Pankaj Piyush Trade And Investment Ltd (hereinafter referred to as "Target Company" or "PPTL") by Mr. Vinod Kumar Bansal (hereinafter referred to as "Acquirer")

1. Offer Details

- **Offer Size**: The Acquirer is hereby making a mandatory Open Offer in terms of SEBI (SAST) Regulations, 2011 to the public shareholders of the Target Company to acquire 1,04,000 (One lakh Four Thousand Only) fully paid up equity shares ("Offer Size") bearing a face value of ₹ 10/- each representing 26.00% of the total issued, subscribed, paid up and voting capital of the Target Company pursuant to Share Purchase Agreement (SPA) dated January 31, 2012.
- **Price/consideration**: An offer price of ₹ 20.00/- per equity share of ₹ 10/- each of the Target Company aggregating to ₹ 20,80,000 (Rupees Twenty lakhs Eighty Thousand only)
- **Mode of payment (cash/security)**: Cash
- **Type of offer**: This is a Triggered Offer under Regulation 4 of SEBI (SAST) Regulations, 2011.

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction

Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares/Voting rights acquired/ Proposed to be acquired		Total Consideration for shares/ VRs acquired (In ₹)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total equity/ voting capital			
Direct	Share Purchase Agreement	60,000	15.00	6,00,000	Cash	4

3. Acquirer

Details	Acquirer
Name of Acquirer	**Mr. Vinod Kumar Bansal**
Address	A-1/11, Varun Apartment, Sector-9, Rohini, Delhi-110085 Tel. 011-45805612 Fax. 011-66173880
Name of the Group, if any, to which the Acquirer belongs to	No
Pre Transaction shareholding • Number • % of total share capital	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer	60,000 (15.00%)
Any other interest in the TC	No

4. Details of selling shareholder, if applicable

Name	Part of promoter group (Yes/No)	Details of shares/voting rights held by the selling shareholder			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
Mr. Rasiklal Shah	Yes	60,000	15.00	0	0.00

Percentage has been calculated vis-à-vis total equity/voting capital of the TC.

5. Target Company

- Pankaj Piyush Trade And Investment Ltd registered Office is at 109, Trinity Building, 261 S.S. Gaikwad Marg, Dhobi Talao, Marine Lines, Mumbai, Maharashtra- 400002, Tel No:- 022-22073080, Fax No:- 022 22073081, E-mail:- pp_tradeinvest@rediffmail.com, Website:- www.pptinvestment.com.
- The shares of the Target Company are listed at Bombay Stock Exchange Limited ("BSE") having scrip Code as 506122 & Scrip ID as PANKPIY.

6. Other details

- A Detailed Public Statement ("DPS") specifying the detailed terms and conditions of this Offer will be published as per Regulation 14(3) of SEBI (SAST) Regulations, 2011 in the same newspapers in which PA has been published on or before February 07, 2012.
- The Acquirer hereby undertakes that he is aware of and will comply with its obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations.
- This offer is not a competing offer.

Issued by Manager to the offer

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED
131, C-wing, Mittal Tower, 13th floor, Nariman Point, Mumbai - 400021
Tel. Nos.:- 022 22870443/44/45 Fax No.:- 022 22870446
E-mail:- rishabh@intensivefiscal.com
Contact Person:- Rishabh Jain/Nikesh Jain
SEBI Registration No.:- INM000011112

On behalf of Mr. Vinod Kumar Bansal.

Date: January 31, 2012 **Place: Mumbai**